

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 232/2013
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

NAME OF THE COMPANY : Sama Raj Textiles Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 391&394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Rajeev Kr.	Adv.	Petitioners	<i>Rajeev Kumar</i>

ORDER

Learned Counsel for the petitioner requests for further two weeks time to file the reply of the reports of the Regional Director & Official Liquidator report.

Let the reply be filed within a week with a copy in advance to the Company Prosecutor for the Regional Director & Official Liquidator. Rejoinder, if any, may be filed within a week thereafter.

List on 24.5.2017.

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(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

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Sd/-
(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
26.4.2017